NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 868/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017

NAME OF THE PARTIES:

Galaxy Metal Infra

V/s.

True Wall Specialist Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S No

NAME

DESIGNATION

SIGNATURE

30 Poonam Tiwari for Petitronov

ORDER T.C.P. No. 868/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. This is Transferred Petition from the Hon'ble High Court.
- 3. The requisite submission of Form was to be made on or before 15.07.2017 as per the Notification No. GSR-732-E dated 30.06.2017.
- Since the requisite Form has not been filed before 15.07.2017 the Petition stood abated.
- As per the 1st Proviso of the Notification the Petitioner is having liberty to file Fresh Petition, if deemed fit.
- 6. The Petition is disposed of as Abated. To be Consigned to the Records Sd/-

Bhaskara rantula monan Member (Judicial) 28.09.2017

M.K. Shrawat Member (Judicial)